

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/1999/9241/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the 2nd October, 2022

Sub: **Cancellation of Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/583/E dated 06.10.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of casual leave on 06.10.2022 & 07.10.2022**, has been accepted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/9242/dated , 02-11-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)